

**Allotment of Land or Flats to widows
by DDA**

3837. SHRI PRAKASH CHANDRA : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether there is any scheme under which poor widows are given piece of land or flats on priority basis by DDA or other Government agencies; if so, since when this scheme is in practice;

(b) the details of the scheme and the criteria for allotment of land or flats;

(c) how many widows have been given land or flats and how many cases are pending for finalisation as on 31 July, 1985; and

(d) the authority for allotment of these flats ?

THE MINISTER OF PARLIAMEN- TARY AFFAIRS (SHRI H.K.L. BHAGAT) : (a) DDA has a provision to allot flats on out-of-turn basis to the widows in hard cases although there is no general priority for allotment of flats. The provision exists from 12.2.1982. So far as the residential plots are concerned, there is no such provision or scheme.

(b) Does not arise.

(c) 548 widows have been allotted flats by DDA under various categories upto July, 1985 and about 40 cases are under process.

(d) Lt. Governor, Delhi and Vice-Chairman of DDA have been delegated powers to make such allotments on out-of-turn basis, depending on merits of each case.

**Less Wages to Workers/Labourers due to
Introduction of Five Day Week in
Central Government Offices**

3848. SHRIMATI PATEL RAMA- BEN RAMJIBHAI MAVANI : Will

the Minister of LABOUR be pleased to state :

(a) whether daily wages workers/ labourers are losing wages for two days in a week due to the introduction of five day week in Central Government Offices;

(b) if so, the remedial measures taken to solve the problem of daily workers/ labourers; and

(c) details of protection that will be given to them ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : (a) to (c). The daily wage rate of casual unskilled labourers working in the Central Government Offices in Delhi, New Delhi, where five-day week has been introduced, has been raised from Rs. 13.60 to Rs. 15.70 with effect from August 9, 1985.

**M/s. Jindal Aluminium Limited,
Bangalore**

3849. DR. G.S. RAJHANS : Will the Minister of LABOUR be pleased to state :

(a) the number of employees presently working in M/s. Jindal Aluminium Limited Bangalore and its branches at Delhi and Bombay;

(b) the amount of provident fund and insurance deposited by the company during the last three years, separately;

(c) whether Government are aware that the company is violating the labour laws and thus a large number of bonded labour is also in their clutches; and

(d) the action Government propose to take against M/s. Jindal Aluminium Limited, Bangalore ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : (a) The Employees Pro-